

No. A-32011/01/2010-AD.II
Government of India
Ministry of Corporate Affairs

5th Floor, A-Wing, Shastri Bhawan,
New Delhi, Dated: 04.04.2016

OFFICE ORDER

The President is pleased to promote Sh. V.G. Sathiya Moorthy, Junior Time Scale (JTS) Officer of Indian Corporate Law Service (ICLS) to Senior Time Scale (STS) (PB-3, ₹15,600-39,100 plus Grade Pay of ₹6,600/-) notionally with effect from 04.05.2010 i.e. the date on which his immediate junior (Sh. Prahlad Meena) was promoted. However, actual benefits are admissible from the date of assumption of charge by him in the STS grade of ICLS.

2. On promotion, he will continue as Deputy Registrar of Companies in O/o ROC, Mumbai. His further posting, if any, will be reviewed subsequently by the Competent Authority.



(Rakesh Kumar)

Under Secretary to the Government of India
Telefax: 011-2338 3507

Copy to:

1. Sh. V.G. Sathiya Moorthy, AROC in O/o ROC, Hyderabad.
2. PS to CAM.
3. PSO/ PPS/ PS to Secretary, AS, JS (M), JS (B), JS (K), JS (AC), EA.
4. DGCoA/ DII (NS)/ DII (AS).
5. RD/ ROC Hyderabad.
6. PAO, Ministry of Corporate Affairs, Chennai.
7. E-Gov. Cell for placing on the MCA website in employees' corner under the head promotions (STS).
8. Personal file of officer concerned.
9. Guard file.